


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

9/12/16.

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4033/15	शुभ	MU Act.	विजय नगर	100/-00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4072/15	नारायण	4	4	100/-00	
3.	4068/15	अमित	4	कवि नगर	100/-00	
4.	4067/15	पवन	4	सिदानी गेट	100/-00	
5.	4058/15	अशोक	4	विजय नगर	100/-00	
6.	4062/15	गुलशेर	4	इ-81 पुरम	100/-00	
7.	4057/15	शमशरी	4	4	100/-00	
8.	4054/15	श्यामसिंह	4	4	100/-00	
निस्तारित मास - NIL.						


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट नं-2 गान्धिनगरबाद

TABLES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... *ACJM*

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<i>1</i> 4650/16	<i>डो - अरवि</i>	<i>MVA CT</i>	<i>SPT</i>	<i>100/-</i>	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website)
<i>2</i> 4666/16	<i>u - राज</i>	<i>4</i>	<i>4</i>	<i>100/-</i>	
<i>3</i> 4671/16	<i>u - अमित</i>	<i>4</i>	<i>4</i>	<i>100/-</i>	
<i>4</i> 4672/16	<i>u - अमित</i>	<i>4</i>	<i>4</i>	<i>100/-</i>	

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 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट संख्या-4 गाजियाबाद
 9/12/16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

नियत वाद

In the Court of... ACJM-5 date - 9/12/16

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	5122/16	सं / शिवशकुमारगोस्वामी	MV Act	रेवाडा	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	5185/16	सं / देवेन्द्र सिंह	"	कविनगर	100/-	
3	5124/16	सं / दीप	"	खोडा	100/-	
4	5321/16	सं / रामप्रवेश	"	लिकरोड	100/-	
5	5071/16	सं / सुधीर	"	डूंगरम	100/-	
6	4066/16	सं / करमवीर सिंह	"	साबवाह	100/-	
7	5064/16	सं / सुधीर कुमार	"	डूंगरम	100/-	
8	5077/16	सं / शक्ति	"	कोतवाली	100/-	
9	5187/16	सं / सतेंद्र	"	डूंगरम	100/-	
<u>निल्वारितवाह - निल</u>						

तैयारकर्ता - अमरकुमार
राय

Adj. Chief Judicial Magistrate
Court No-5, Ghaziabad